

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 33/(MAH)/2013
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017

NAME OF THE PARTIES: The Oriental Insurance Co. Ltd.

V/s.

M/s. Lupin Limited

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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Nathuram Mali on behalf of 'Karnel Agrawal
A.R. For. Petitioner
Nmal

ORDER

APPEAL No. 33/58-59/CLB/MB/MAH/2013

1. An Adjournment Application on behalf of the Petitioner is placed on record. No one is present from the other side. As per the Application seeking adjournment till the end of February, 2017.
2. On due consideration, this C.P. is now enlisted for hearing on **2nd March, 2017.**

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

30th January, 2017.